

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITIONS FOR SPECIAL LEAVE TO APPEAL (C) NOS. 25065-25067/2024

[Arising out of impugned final judgment and order dated 05-08-2024 in WA No. 9701/2023 05-08-2024 in WA No. 11604/2023 05-08-2024 in WA No. 13017/2023 passed by the High Court of Judicature at Allahabad]

SAURABH SINGH & ORS.

PETITIONER(S)

VERSUS

STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

IA No. 241821/2024 - EXEMPTION FROM FILING O.T.

Date : 21-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) : Mr. Ashish Mohan, Sr. Adv.
Mr. Smarhar Singh, AOR
Mr. Kushal Kumar, Adv.
Mr. Akash Deep Gupta, Adv.

For Respondent(s) :

Ms. Ruchira Goel, AOR
Ms. Ritika Rao, Adv.
Mr. Sharanya Sinha, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. Leave granted.
2. List in the month of September, 2025.

(POOJA SHARMA)
COURT MASTER (SH)

(ANJU KAPOOR)
ASSISTANT REGISTRAR